

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3430  
ANSWERED ON:13.12.2012  
LICENCE TO VENDORS  
Gulshan Smt. Paramjit Kaur

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways authorities issue vendor licences to persons belonging to the Scheduled Castes/Scheduled Tribes/Other Backward Classes and other categories to run stalls at railway stations;
- (b) if so, the break-up details of each such reserved stalls thereof, zone-wise;
- (c) whether the Railways have received complaints that some stalls for selling multiple articles are being practically run by persons other than the original allottees;
- (d) if so, whether the Railways have conducted any enquiry into such cases; and
- (e) if so, the details thereof and the action taken against the persons found guilty along with the corrective measures taken/being taken to streamline the allotment and functioning of these stalls?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) to (e): A Statement is laid on the Table of the House.